

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.256/Chd/Hry/2017

In the matter of:

Martin & Harris Laboratories Ltd.

....Petitioner.

Present: Mr.Rajnish Sinha, Advocate with Mr.Diwakar Agrawal,
Practicing Company Secretary for the petitioner.
Mr.M.S.Pachauri, Registrar of Companies, Punjab and
Chandigarh for Registrar of Companies, NCT of Delhi.

Mr.M.S.Pachauri, ROC seeks time to file the report which
he would be receiving from the Registrar of Companies, NCT of Delhi. List
the matter for arguments on 30.01.2018. Reply to the report, if any, be filed
at least a day before the date fixed with copy advance to the counsel
opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 10, 2018.
Ashwani